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Title: Regarding providing jobs to legal heirs of deceased employees on compassionate grounds by BSNL

\*SHRI R.K. BHARATHI MOHAN (MAYILADUTHURAI): Hon'ble Deputy Speaker Sir. Thank you for this opportunity. I am happy to mention that the government of Tamil Nadu provides employment to the legal heirs of the government employees who die while in service. But the present guidelines followed by BSNL do not provide employment on compassionate grounds, in time, to the legal heirs of BSNL employees who died while serving the organization. It is a matter of great worry. The poor and orphaned family members, already suffering from the loss of the single earning member, have to bear the brunt of not getting a job on compassionate grounds due to the indifferent attitude of BSNL. Whereas the heirs of some deceased employees, besides being rich, get employment on compassionate grounds after presenting their case with even inappropriate and innovative reasons. I therefore urge that the BSNL should bring out basic and common guidelines for providing jobs to legal heirs of deceased employees on compassionate grounds. I urge the Union government to look into this matter. Thank you.